†[OPENING OF A HOMOEOPATHIC DISPENSARY AT SOUTH AVENUE, NEW DELHI

1565. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received representations with regard to the opening of a Homoeopathic dispensary at South Avenue, New Delhi; and

(b) if so, what action has been taken by Government thereon?]

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) :

(क) जी हां ।

(ख) 1970-71 में केन्द्रीय स्वास्थ्य योजना, दिल्ली के संस्वीकृत बजट अनुदान में नये औषधालय खोलने के लिये कोई प्रावधान नहीं है। वैसे, अन्य उप-शीर्षों के अधीन यदि बचत से धन उपलब्ध हुआ तो साउथ एवेन्यू, नई दिल्ली में होम्योपैथी का एक छोटा एकक खोलने के प्रयत्न किये जायेंगे ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes, Sir.

(b) There is no provision in the sanctioned budget grant for the C.G.H. Scheme, Delhi for the year 1970-71 for opening of new dispensaries. However, efforts will be made to set up a small Homoeopathic Unit at South Avenue. New Delhi, subject to availability of funds out of savings, if any, under other sub-heads.]

CLOSURE OF KALIPAHARI COLLIERY, WEST BENGAL

1566. SHRI BALACHANDRA MENON:

SHRI KALYAN ROY:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether Government are aware that the Kalipahari Colliery, West Bengal, was suddenly closed down by the management in the first week of November, 1970;

(b) if so, whether a prior notice was given to the Government under Rule 40 of Coal Mines (Conservation and Safety) Rules by the Management;

(c) whether it is a fact that the colliery has not paid royalty to the Government for a long time;

(d) if so, what is the amount due from the management; and

(e) what action has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): (a) Yes, Sir. The colliery has, however, resumed operation from the 30th November, 1970.

(b) No, Sir.

(c) Yes, Sir.

(d) Amount due upto 31-3-70 was Rs. 18,77,583,00.

(e) The Government of West Bengal had started a certificate case in 1968 under Public Demand Recovery Act to realise royalty dues which amounted to Rs. 15,84,669.53 for the period upto 31-3-68. M/s. Ghusick Muslia Collieries Limited, the owner of this colliery, obtained a ruling from the High Court at Calcutta against this certificate case. The State Government are contesting this rule, which has not yet been disposed of. No further certificate case for the subsequent period has been started by the Government of West Bengal.

A.B.M.S. DEGREE OF TIBBIA COLLEGE

1567. SHRI D. THENGARI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the degree of A.B.M.S. conferred by Tibbia College, Delhi is equivalent to the M.B.B.S. degree;

(b) whether it is also a fact that persons passing the degree of A.B.M.S.

†[ ] English translation.

are graded equivalent to the M.B.B.S. degree holders for the purpose of Government services;

(c) if the answer to parts (a) and (b) above be in the negative, the reasons therefor;

(d) whether there is any proposal under Government's consideration for making the A.B.M.S. degree equivalent to the M.B.B.S. degree; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b) No. The degree of A.B.M.S. has not so far been conferred by the Examining Body and the question of its equivalence to the M.B.B.S. degree does not arise.

(c) A.B.M.S. is a degree in Ayurvedic medicine. As such, persons possessing the A.B.M.S. degree will be treated equivalent to other Ayurvedic graduates from the various Universities.

(d) and (e) Do not arise.

पूर्वी पाकिस्तान के तूफान से प्रभावित क्षेत्रों में सहायता कार्य के लिए पाकिस्तानी हेलीकोप्टरों का प्रयोग न किया जाना

1658. **श्री सूरज प्रसाद :** क्या **वैदेशिक कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिमी पाकिस्तान में खड़े पाकिस्तानी हेलीकोप्टर पूर्वी पाकिस्तान की तूफान तथा समुद्री ज्वार से पीड़ित जनता को राहत सम्बन्धी सप्लाई नहीं पहुंचा सके क्योंकि नियमानुसार वे हेलीकोप्टर भारतीय क्षेत्र के ऊपर से उड़ कर नहीं जा सकते थे, और अब नेपाल तथा ब्रिटेन के हेलीकोप्टर इस कार्य के लिए भेजे जा रहे हैं; और

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

†[PAKISTANI HELICOPTERS NOT USED FOR RELIEF OPERATIONS IN EAST PAKISTAN CYCLONE AFFECTED AREAS

1568. SHRI SURAJ PRASAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistani helicopters stationed in West Pakistan could not carry relief supplies for the people of East Pakistan affected by the recent cyclone and tidal waves because those helicopters could not overfly the Indian territories as per rules and that Nepalese and British helicopters are now being pressed into service; and

(b) if so, the details thereof?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : (क) और (ख) इस उद्देश्य से पश्चिम पाकिस्तान से पूर्वी पाकिस्तान जाने के लिए भारतीय क्षेत्र से उडने के लिए पाकिस्तानी हेलीकोप्टरों को इजाजत देने के लिए अब तक पाकिस्तान सरकार से कोई अनुरोध प्राप्त नहीं हुआ है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) So far no request has been received from the Pakistan Government to permit Pakistani helicopters to overfly Indian territory from West to East Pakistan for this purpose.]

आयातित चर्बी से साबुन का बनाया जाना

1569. **श्री नवल किशोर :**
श्री गनेशी लाल चौधरी :

क्या **पेट्रोलियम तथा रसायन और खान तथा धातु** मंत्री यह बताने की कृपा करेंगे कि :

(क) उन साबुन निर्माताओं की संख्या कितनी है जो साबुन के साथ साथ वनस्पति तेल का भी उत्पादन करते हैं तथा वर्ष 1969 के दौरान और अगस्त, 1970 तक उन में से प्रत्येक को कितनी मात्रा में आयातित चर्बी सप्लाई की गई; और

(ख) उत्पादकों ने साबुन बनाने के लिए अपेक्षित चर्बी को प्रयोग में लाने के बाद बची हुई चर्बी का उपयोग किस प्रकार किया ?

†[ ] English translation.